

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: G.R.S. ISPAT COMPANY PRIVATE LIMITED Date of Commencement of Liquidation: 30-07-2020; List of Stakeholders as on Date: 16-03-2021; Name of IP: Mr. Navjit Singh; Last 5 digit of registration number: 10578

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		37000		37000				NA
2	Liquidation costs incurred till date		1005090		1005090				NA
3	Secured financial creditors	2	457526074	2	457526074				Annexure 3
4	Unsecured financial creditors	2	17202010	2	14124383		3077627		Annexure 4
5	Operational creditors (Workmen)	4	45106028	4	41622580		3483448		Annexure 5
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		8	520876202	8	514315127	0	6561075	0	